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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB /2018	For hearing	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

JITENDRA C.P.
9900070912

For the counsel for the
Petitioner
Jitendra C.P.

Jitendra C.P.

RESPONDENT/s :

Balram R. Rao

R

Balram R. Rao

ORDER

Heard Shri Jitendra C.P., learned Counsel for the Petitioner and Shri Balram R.Rao, learned counsel for the Respondents. Post the case on 20.08.2018

[Signature]
Member (T)

Prema Murray - Steno.

[Signature]
Member (J)